

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

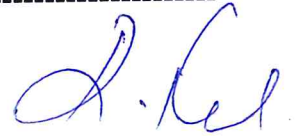
PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/68/ (IB)/2017  
NAME OF THE PETITIONER(S) : ROSE FLOWER COMPANY PAPER PVT LTD  
NAME OF THE RESPONDENT(S) : MEHRA COMPUTER SYSTEMS LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. MURALI

COUNSEL FOR RESPONDENT



S. Balakrishnan

Manager - Accounts  
Mehra Computer Systems Ltd



A. BABU

Manager - Accounts



**ORDER**

Counsel for petitioner present. Counsel for respondent and Shri S Balakrishnan, Manager-Accounts of the respondent company are present. Both the counsel submitted that the matter has already been settled and some payments were made to the petitioner. In view of the settlement arrived between the parties, time extended at request of both the counsel in regard to filing of memo giving the schedule of payment. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)